

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

(COURT-II)

Item No. 307
(IB)-1744(ND)2019

IN THE MATTER OF:

M/s. Syndicate Bank.
Vs.

M/s. Bulland Buildtech Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 11.03.2020

CORAM:

MR. L.N. GUPTA
HON'BLE MEMBER (T)

CH. MOHD.SHARIEF TARIQ
HON'BLE MEMBER (J)

For the Applicant:

For the Respondent:

Ms. Sristhi Badhwar

Mr. Videh Vaish, Adv. Mr. Hari Lal Kushwaha
C.S.

ORDER

No time left. Renotify this case on 13.04.2020.



(L.N. GUPTA)
MEMBER (T)



(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)